

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th March, 2023

NO. HC.VII-100(Pt.-VIII)/2010/ 2376/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1339	01-04-2023 to 02-04-2023 Regular	Refresher Course on Land Acquisition	Smti Manju Bordoloi, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati Smti Sabeena Mazumdar, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi	96780-70720 98644-31888	manjubordoloi6@gmail.com sab.jud@gmail.com
2.	P-1341	08-04-2023 to 09-04-2023 Regular	National Conference on Sentencing, Probation and Victim Compensation	Smti Nazrana Parbin Rehman, Sub-Divisional Judicial Magistrate (M), Bijni Shri Rajrishi Shandilya, Sub-Divisional Judicial Magistrate (S), Hafong, Dima Hasao	99542-15850 96783-44423	nazranaparbinrehman@gmail.com rajrishi.shandilya@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/ 2377-2397A, Dated 17-03-2023
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The District & Sessions Judge,
Chirang/Darrang/Dima Hasao/Kamrup(M)
(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).
5. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Smti Manju Bordoloi, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati.
8. Smti Sabeena Mazumdar, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi.
9. Smti Nazrana Parbin Rehman, Sub-Divisional Judicial Magistrate (M), Bijni.
10. Shri Rajrishi Shandilya, Sub-Divisional Judicial Magistrate (S), Hafong, Dima Hasao.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five

Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

11. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
12. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahat.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
17.03.23

REGISTRAR(JUDICIAL)